NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/517/ (IB)/2017

NAME OF THE PETITIONER(S)

: LOIWAL STEEL HOUSE

NAME OF THE RESPONDENT(S)

: VARADHA STEELS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

PAWAN JHABAMH

for Petitioner

2. R. Copinoth for mc Gan law Firm

ORDER

for mc Gam law Fire

Counsel for the Petitioner present. Counsel for the Petitioner submitted that they have complied with Section 9 (3) (b) & (c) of the I&B Code, 2016. At this stage, the Counsel for the Respondent caused appearance and submitted that he is on change of Vakalat and has not received any documents. The Counsel for the Petitioner submitted that the documents have already been served on the erstwhile Counsel for the Respondent. However, the typed set of documents has been served on the Counsel for the Respondent in open court today. The Counsel for the Respondent is directed to file counter within 7 days by providing a copy to other side. The matter is posted for arguments. Put up on 25.07.2017 at 10.30.A.M.

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(S. VIJAYARAGHAVAN) Member (Technical)

(Ch. Md. Sharief Tariq) Member (Judicial)